SYSCHEM (INDIA) LIMITED

(Registered Office: - Tehsil Kalka, Dist Panchkula, Bargodam, Haryana, 134109, India)

Advertisement under Regulation 18(7) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirer(s) Mr. Virendra Popatlal Shah, Mr. Bhavesh Virendra Shah, Mr. Bimal Virendra Shah, Mr. Dinesh Jagdishchandra Khokhani, Mr. Mahesh Jagdishchandra Khokhani and Mr. Mehul Jagdishchandra Khokhani, pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of Syschem (India) Limited ("**SIL"/ "Target Company**"). The Detailed Public Statement ("**DPS**") with respect to the aforementioned offer was published on Thursday, 26th May, 2022, in Financial Express (English-All Editions), Jansatta (Hindi-All Editions), Lakshadweep (Marathi) Mumbai edition and Arth Prakash (Hindi), Chandigarh edition.

1. Offer Price is Rupees 15.50 (Rupees Fifteen and paisa Fifty Only) per equity share.
2. Committee of Independent Directors (Hereinafter referred to as "**IDCs**") of the Target Company recommends that the open offer price of Rupees 15.50 per fully paid up equity shares is fair and reasonable based on the following reasons:
   a. Offer Price is higher than the price as arrived by taking into account valuation parameters and such other parameters as are customary for valuation of shares of such companies, which comes to Rupees 15.50 per share.

   The IDC's recommendation was published on 08th July, 2022 (Friday) in the same newspapers where Detailed Public Statement was published.
3. This Offer is not a Competing Offer.
4. The Letter of Offer dated 01st July, 2022 has been dispatched to the shareholders on or before Tuesday, 05th July, 2022.
5. A Copy of the Letter of Offer (including Form of Acceptance cum acknowledgement) will also be available on SEBI's website (**www.sebi.gov.in**) during the offer period and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/ non-availability of the form of acceptance, the application can be made on plain paper along with the following details:

   Name(s) & Address(es) of Joint Holder(s) (if any), Number of Shares held, Number of Shares tendered, Distinctive Numbers, Folio Number, Original share Certificate(s) and duly signed share transfer form(s).
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, 2011, the Draft Letter of Offer was submitted to SEBI on 2nd June, 2022. All the observations made by SEBI vide letter no. SEBI/HO/CFD/DCR-2/P/OW/2022/26020/1 dated 24th June, 2022 has been incorporated in the Letter of Offer.
7. There have been no material changes in relation to the Open Offer since the date of the PA, save as otherwise disclosed in the DPS, Corrigendum to DPS and the Letter of Offer.
8. Details regarding the status of Statutory & Other Approvals: No statutory approvals required for the purpose of this offer.
9. **Schedule of Activities:**

S. No	Activity	Original Schedule (Days & Dates)	Revised Schedule (Days & Dates)
1.	**Date of Public Announcement**	**Thursday, May 19, 2022**	**Thursday, May 19, 2022**
2.	Date of Publication of Detailed Public Statement	Thursday, May 26, 2022	Thursday, May 26, 2022
3.	Filing of the Draft letter of Offer to SEBI	Thursday, June 02, 2022	Thursday, June 02, 2022
4.	Last Date for a Competitive Offer(s)	Thursday, June 16, 2022	Thursday, June 16, 2022
5.	**Identified Date***	**Monday, June 27, 2022**	**Tuesday, June 28, 2022**
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Monday, July 04, 2022	Tuesday, July 05, 2022
7.	**Last Date for revising the Offer Price/ number of shares.**	**Wednesday, July 06, 2022**	**Thursday, July 07, 2022**
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Thursday, July 07, 2022	Friday, July 08, 2022
9.	**Date of Publication of Offer Opening Public Announcement**	**Friday, July 08, 2022**	**Monday, July 11, 2022**
10.	**Date of Commencement of Tendering Period (Offer Opening date)**	**Monday, July 11, 2022**	**Tuesday, July 12, 2022**
11.	**Date of Expiry of Tendering Period (Offer Closing date)**	**Friday, July 22, 2022**	**Monday, July 25, 2022**
12.	Last Date of communicating rejection/acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account.	Friday, August 05, 2022	Monday, August 08, 2022

**The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.*

The Acquirers accept full responsibility for the information contained in this Pre Offer Advertisement and also shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

This Pre Issue Advertisement will also be available on SEBI's **website at www.sebi.gov.in**.

Issued by Manager to the Offer on behalf of the Acquirers

D & A FINANCIAL SERVICES (P) LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

Tel: 011-41326121/40167038

E- mail : investors@dnafinserv.com

Contact Person: **Mr. Priyaranjan**

Date : 09.07.2022

Place: New Delhi